

THE HIGH COURT OF KERALA

Kochi - 682 031  
Dated - 07/03/2014

**PROCEEDINGS**

Judiciary - Transfers and Postings of Judicial Officers - Orders issued.

**ORDER NO. B1- 59 / 2014**

Shri Sunil Thomas, District Judge on deputation as Registrar, Honourable Supreme Court of India is repatriated to the Subordinate Judiciary and posted as District Judge, Thiruvananthapuram. Following consequential transfers and postings are also ordered. Officers at Column II are posted as shown in column III. They will hand over charge of their offices to the officers at Column IV and take charge from the officers in Column V.

<i>I</i>	<i>II</i>	<i>III</i>	<i>IV</i>	<i>V</i>
Sl. No	Name and Designation	Post	Charge of column II to be handed over to	Charge to be taken from
1	Shri Sunil Thomas, Registrar, Honourable Supreme Court of India, New Delhi	District Judge, Thiruvananthapuram	On repatriation from the present post.	Shri B. Sudheendrakumar (SI.No.3)
2	Shri N.Revi, District Judge, Pathanamthitta	Judge, Family Court, Nedumangad	Additional District Judge-I / Additional MACT, Pathanamthitta	Judge, Family Court, Attingal
3	Shri B. Sudheendrakumar, District Judge, Thiruvananthapuram	District Judge, Thrissur	Shri Sunil Thomas (SI.No.1)	Additional District Judge-I / Additional MACT, Thrissur
4	Shri K.P.Jyothindranath, District Judge, Thrissur	District Judge, Palakkad	Additional District Judge-I / Additional MACT, Thrissur	Additional District Judge-I / Additional MACT, Palakkad
5	Smt.Mary Joseph, District Judge, Palakkad	District Judge, Alappuzha	Additional District Judge-I / Additional MACT, Palakkad	Additional District Judge-I / Additional MACT, Alappuzha
6	Shri P.Somarajan, District Judge, Alappuzha	District Judge, Pathanamthitta	Additional District Judge-I / Additional MACT, Alappuzha	Additional District Judge-I / Additional MACT, Pathanamthitta

The Officers at Sl.No 1,3, 4, 5 & 6 are eligible for Special Pay for extra administrative work @ Rs.3,750/- per month in their new posts.

The Officer at Sl.No 2 is eligible for Special Pay for extra administrative work @

Rupees 2,500/- per month in his new post.

All officers transferred by these proceedings are directed to hand over their additional charges also.

All officers at column IV will continue to hold their full additional charges, till new officers take charge.

( By Order )



N. Anil Kumar

Registrar( Subordinate Judiciary)

To

The Accountant General (A&E) Kerala, Thiruvananthapuram(6 copies)  
The Principal Accountant General (Audit), Kerala, Thiruvananthapuram.  
The Principal Secretary to Government, Home (C) Department,  
Thiruvananthapuram ( with C/L)  
The Secretary General, Honourable Supreme Court of India, New Delhi(With C/L)  
The Director of Public Relations, Thiruvananthapuram.  
The Director and Addl. Director of Kerala Judicial Academy.  
The Member Secretary, Kerala State Legal Services Authority, Ernakulam.  
The District Judges of Thiruvananthapuram, Pathanamthitta, Alappuzha,  
Thrissur & Palakkad  
The Officers and courts concerned.  
The Private Secretary to the Hon'ble the Chief Justice, High Court.  
The Public Relations Officer, High Court.  
The Confidential Assistants to the Registrars, High Court.  
The B2, B3, B4, B5, C1, D2 , E1 & I1 seats & e-Courts Cell, High Court.  
The Administrative Records Section, High Court ( 2 copies )  
The Kerala Judicial Academy, High Court.

Copy submitted to :

The Honourable the Judges.